

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 658/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES: Eye Focus Productions Pvt. Ltd.

V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER

C.P. No. 658/252/NCLT/MB/MAH/2017

1. None present.
2. A Praecipe was moved dated 22.12.2017. Accordingly the date 01.01.2018 was given. But no one is present from the side of the Applicant.
3. The matter is adjourned to **19.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

01.01.2018

aah

Sd/-

M.K. SHRAWAT
Member (Judicial)